

On my Ministry's advice M/s IDPL and M/s Dey's Medical have rushed additional supplies of the equivalent anti-hypertensive product namely, Emdopa and Meldopa to the areas of reported shortages. To ensure continued availability of these drugs M/s IDPL have been given additional quantity of the bulk drug, Methyl Dopa and asked to keep a buffer stock of the formulation.

(b) The New Delhi Municipal Committee has reported that the NDMC Central Store has sufficient stock of drugs and regular supply to hospitals and dispensaries is made according to their requirement.

Foreign Exchange Spent by Engineers India Limited

1265. SHRI R. N. RAKESH : Will the Minister of ENERGY be pleased to state :

(a) whether it is fact that Engineers India Limited has spent more foreign exchange than it earned during the year 1982-83;

(b) if so, the reasons therefor; and

(c) the steps taken to prevent such occurrences ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) No, Sir.

(b) and (c) Does not arise.

Advertisements of Products in Newspapers, Magazines, etc.

1266. SHRI MANOHAR LAL SAINI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are aware that the advertisers do not give their postal addresses along with the advertise-

ments of their products in the newspapers, magazines, etc. thereby making it difficult for the public to correspond with them in case of need as it has been felt recently that the producers are marketing spurious stuff ;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take to ensure that the advertisements give their full postal addresses with their advertisements ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) and (c) Government does not have any control over the advertisements released by the private advertisers to newspapers. It is primarily for the advertisers and the newspaper industry to promote advertising ethics.

Arrear of Employers' Contribution to Employees' Provident Fund

1267. SHRI SUSHIL BHATTACHARYA :

SHRI E. BALANANDAN :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there is a mounting arrear of employers' contribution to Provident Fund;

(b) if so, the total amount of arrear accrued till September 1983; and

(c) how many managements have been used against for misuse and misappropriation of Employees' Provident Fund during last one year ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHA-